

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 22.07.2022 (FRIDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                    | <b>Name of the parties</b>                               | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|------------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>No. 113 of 2022 | Rajeev Gupta<br>Vs.<br>Supreme Infrastructure Indai Ltd. | Rishabh Parikh                |                                |
| <b>2.</b>     | Comp. App. (AT)<br>No. 114 of 2022 | Rajeev Gupta<br>Vs.<br>Supreme Infrastructure Indai Ltd. | Rishabh Parikh                |                                |

**Note: Cases shall be heard only in physical mode w.e.f. 1<sup>st</sup> August, 2022.**

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**By order of Hon’ble Chairperson  
-sd/-  
Registrar**